

ORISSA HIGH COURT

FILING REPORT AS ON :30/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005102/2020	TUMESWAR DAS @ BULU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /8 /2017 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) CT/0000006/2017
2	BLAPL/0005103/2020	KABI GOUDA VS STATE OF ORISSA	AMITAV TRIPATHY VS	DHARAKOT PS /83 /2020 J.M.F.C.SERAGARA(Ganjam) GR/0000091/2020
3	BLAPL/0005104/2020	ANJANA MANDAL VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	MARINE PST TALCHUA /21 /2020 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000072/2020
4	BLAPL/0005105/2020	RIZWAN @ RIZWAN KHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /167 /2020 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) TR/0000026/2020
5	BLAPL/0005106/2020	HRUSIKESH DORA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /23 /2019 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) GR/0000023/2019
6	BLAPL/0005107/2020	SURESH LUHURA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	K.BALANG /26 /2020 () //
7	BLAPL/0005108/2020	SANJAY NAIK @ NILU @ SUBAN KISSAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	K.BALANG /26 /2020 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000312/2020
8	BLAPL/0005109/2020	BULU SETHY VS STATE OF ODISHA	KASHINATH PATTNAIK VS	RAJNAGAR /140 /2020 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000184/2020
9	BLAPL/0005110/2020	MANGULU NAIK VS STATE OF ORISSA	S.S. RAY VS	GANGAPUR (ASKA) /193 /2019 () //
10	BLAPL/0005111/2020	SANTOSHA TIRKEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PLANTSITE /118 /2015 () //
11	BLAPL/0005112/2020	BIBHUDATTA PATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JARAPADA /19 /2020 () //

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12	BLAPL/0005113/2020	LOCHAN JANI @ TRILOCHAN JANI VS STATE OF ORISSA (HOME DEPARTMENT)	JUGALA KISHORE PANDA VS	MANAMUNDA /54 /2012 () //
13	CMAPL/0000211/2020	BRAJA KISHORE MAHALI VS STATE OF ODISHA	ADV VS	// () //
14	CMP/0000432/2020	CHAMPAKALATA JENA VS KAPILAS CEMENT MANUFACTURING WORK	L.MISHRA VS CUTTACK	// CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) IA/0000001/2020
15	CONTC/0002981/2020	CHANDRA SEKHAR PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// () //
16	CONTC/0002982/2020	ANIMA PAHANTASINGH VS KRISHAN KUMAR	ADV VS	// () //
17	CONTC/0002983/2020	JAYADEB NAYAK VS SITANSU ROUT	ADV VS	// () //
18	CONTC/0002984/2020	BIBEKANANDA NAYAK VS DR.RASHMI RANJAN MOHANTY	DEBASIS TRIPATHY VS	// () //
19	CRLMC/0001198/2020	JAGANNATH BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BALASORE TOWN /49 /1995 S.D.J.M.,BALASORE(Baleshwar) CT/0000247/1995
20	CRLMP/0000785/2020	SARAT CHANDRA BISWAL VS STATE OF ODISHA	DILLIP RAY VS	//0 ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000042/1994
21	TRPCRL/0000039/2020	LABATI DURGA PRASAD ACHARY@DURGA PRASAD ACHARY VS P. BALA KUMARI	PRASAD ACHARY VS	BHAWANIPATNA TOWN /146 /2017 JUDGE,FAMILY COURT,JEYPORE(Koraput) Crp/0000116/2017
22	WA/0000451/2020	BASANTA KUMAR SAHOO VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA	BIBHUTI BHUSAN MISHRA VS	// () //
23	WP(C)/0017756/2020	PRASANTA BEHERA	RUDRA NARAYAN PARIJA	//

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		VS	VS	0
		STATE OF ODISHA		//
24	WP(C)/0017757/2020	RABINDRA KUMAR BEHERA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
25	WP(C)/0017758/2020	MANDAKINI JALA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
26	WP(C)/0017759/2020	PRABEEN NANDAN ACHARYA	Madan Sundar Behera	//
		VS	VS	0
		STATE OF ODISHA		//
27	WP(C)/0017760/2020	SHREE JAGANNATH SEQRITY SERVICE	ER.NAGENDRA KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
28	WP(C)/0017761/2020	PRASANTA KUMAR DASH	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
29	WP(C)/0017762/2020	DR.V.RAJENDRA RAJU	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
30	WP(C)/0017763/2020	AMIYA KUMAR SWAIN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
31	WP(C)/0017764/2020	AKHAYA KUMAR PATRA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
32	WP(C)/0017765/2020	GADADHARA SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
33	WP(C)/0017766/2020	SANJAYA MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
34	WP(C)/0017767/2020	JAGANNIBASH BISWAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	WP(C)/0017768/2020	STATE OF ODISHA PRASANTA KUMAR DASH VS	BIRAJA PRASANNA DAS VS	// // 0
36	WP(C)/0017769/2020	STATE OF ODISHA NARAYANAN CHANDRA MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
37	WP(C)/0017770/2020	STATE OF ODISHA JYOTIRANJAN MOHANTY VS	LAXMI NARAYAN PATEL VS	// // 0
38	WP(C)/0017771/2020	RESERVE BANK OF INDIA BATAKRUSHNA BEHERA VS	BIRAJA PRASANNA DAS VS	// // 0
39	WP(C)/0017772/2020	STATE OF ODISHA GAYACHAND BEHERA VS	BIRAJA PRASANNA DAS VS	// // 0
40	WP(C)/0017773/2020	STATE OF ODISHA MADHUCHHANDA JENA VS	MANOJ KUMAR PATI VS	// // 0
41	WP(C)/0017774/2020	STATE OF ODISHA CHHABINDRA KUMAR JENA VS	Braja Mohan Sarangi VS	// // 0
42	WP(C)/0017775/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA, AMARENDRA KUMAR RATH VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
43	WP(C)/0017776/2020	STATE OF ODISHA M/S LIFELINE MULTI VENTURES PVT. LTD. KHARDEEP PAL VS	VS	// // 0
44	WP(C)/0017777/2020	GOVT. OF INDIA, MINISTRY OF ROAD TRANSPORT AND HIGHWAYS BASANT KUMAR SAHOO VS	BIBHU PRASAD DAS VS	// // 0
45	WP(C)/0017778/2020	STATE OF ODISHA SATYA NARAYAN SAHOO VS	PARTHA SARATHI NAYAK VS	// // 0
		STATE OF ODISHA		//

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46	WP(C)/0017779/2020	BASANTI SARKAR VS STATE OF ODISHA	S.K.PADHI VS	// 0 //
47	WP(C)/0017780/2020	MANISH SAHU VS STATE OF ODISHA	ACHYUTANANDA ROUSTRAY VS	// 0 //
48	WP(C)/0017781/2020	MOHAN SARKAR VS STATE OF ODISHA	S.K.PADHI VS	// 0 //
49	WP(C)/0017782/2020	DAYANIDHI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
50	WP(C)/0017783/2020	RAMESH CHANDRA PALTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
51	WP(C)/0017784/2020	DR.SISHIR KUMAR PRUSTY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
52	WP(C)/0017785/2020	MAUSAM SAHOO VS NESCO	Abhishek Dash VS	// 0 //
53	WP(C)/0017786/2020	DILLIP PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
54	WP(C)/0017787/2020	GATI BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
55	WP(C)/0017788/2020	PRAVAKAR BARIK VS NOTIFIED AREA COUNCIL, NIMAPARA	SANJIB SWAIN VS	// 0 //
56	WP(C)/0017789/2020	SUKANTI SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
57	WP(C)/0017790/2020	TUSHAR MOHANTY	LALIT KUMAR MAHARANA	//

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		VS	VS	()
58	WP(C)/0017791/2020	STATE OF ODISHA THROUGH PRINCIPAL SECRETARY DEPT. OF REVENUE DISASTER MANAGEMENT ODISHA OTHERS GOURANG CH. DASH	RAMDAS ACHARY	//
		VS	VS	()
59	WP(C)/0017792/2020	STATE OF ODISHA BIPIN BIHARI SAHOO	DEBASHISHA HOTA	//
		VS	VS	()
60	WP(C)/0017793/2020	CHIEF EXECUTIVE OFFICER, CEO BHUBANESWAR ENGINEERING COLLEGE (BEC)	ABRADEEP KUMAR MOHAPATRA	//
		VS	VS	()
61	ABLAPL/0008621/2020	STATE OF ODISHA LAXMIDHAR PARIDA	MANAS CHAND	//
		VS	VS	BANAPUR P.S. /233 /2020
62	ABLAPL/0008622/2020	STATE OF ODISHA SHIVA PRASAD JENA	SUBODH KUMAR MOHANTY	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *)
		VS	VS	GR/0000345/2020
63	ABLAPL/0008623/2020	STATE OF ORISSA MANJULATA JENA	NIRANJAN PANDA	GHASIPURA /124 /2020
		VS	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
64	ABLAPL/0008624/2020	STATE OF ODISHA AMULYA KUMAR CHAKRA	SARADA PRASANNA SARANGI	GR/0000223/2020
		VS	VS	NAIKANI-DIHI /65 /2020
65	ABLAPL/0008625/2020	STATE OF ODISHA PARBATI SAHU	RUDRA NARAYAN PARIDA	J.M.F.C.,BASUDEVPUR(Bhadrak *)
		VS	VS	GR/0000260/2020
66	ABLAPL/0008626/2020	STATE OF ODISHA LITUA @ SURAJ KUMAR CHAKRA	SARADA PRASANNA SARANGI	RAMACHANDAPUR /104 /2020
		VS	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
67	ABLAPL/0008627/2020	STATE OF ODISHA BARUN KUMAR NAYAK	PANCHANAN PANIGRAHI	GR/0000221/2020
		VS	VS	CHANDABALI /128 /2020
68	ABLAPL/0008628/2020	STATE OF ODISHA NILAKANTHA NAIK	UDIT RANJAN JENA	J.M.F.C,CHANDABALI(Bhadrak *)
		VS	VS	GR/0000292/2020
				RAMACHANDAPUR /109 /2020
				NYAYADHIKARI,GHASIPURA(Kendujhar)
				GR/0000234/2020
				TUMUSINGA /94 /2020
				S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
				GR/0000390/2020
				BALIAPAL /148 /2020
				JMFC,BASTA(Baleshwar)

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69	ABLAPL/0008629/2020	STATE OF ODISHA NARENDRA KUMAR ROUT ALIAS NARENDRA ROUT VS	SHOBKOT VS	CT/0000794/2020 TIHIDI /264 /2020 S.D.J.M.,BHADRAK(Bhadrak *)
70	ABLAPL/0008630/2020	STATE OF ODISHA ANISHA DAS VS	PRASANTA KUMAR NANDA VS	GR/0001276/2020 BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj)
71	ABLAPL/0008631/2020	STATE OF ODISHA NILAMBAR HIAL @ HARIJAN VS	J.N. PANDA VS	GR/0000415/2020 BISWANATHPUR /31 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi)
72	ABLAPL/0008632/2020	STATE OF ORISSA PARBATI KHARA @ KHILLA VS	DIPTI RANJAN BHOKTA VS	CT/0000611/2020 NANDAPUR /101 /2017 S.D.J.M.,KORAPUT(Koraput)
73	ABLAPL/0008633/2020	STATE OF ORISSA BIPIN BIHARI PATTANAYAK VS	M/S.GOPAL KRUSHNA MOHANTY VS	GR/0000856/2017 RASOL /4 /2010 S.D.J.M.,HINDOL(Dhenkanal)
74	ABLAPL/0008634/2020	STATE OF ODISHA SMT KUNJALATA MALIK VS	SATYANARAYAN MISHRA 4 VS	GR/0000011/2010 MARINE CHUDAMANI /44 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *)
75	ABLAPL/0008635/2020	STATE OF ODISHA SADASIBA MOHAPATRA VS	B.K.NAYAK VS	GR/0000333/2020 PIPLI /204 /2020) //
76	ABLAPL/0008636/2020	STATE OF ODISHA ANUSUYA BEHERA VS	BIKASH KUMAR ROURAY VS	BIDANASI /88 /2020) //
77	ABLAPL/0008637/2020	STATE OF ODISHA SUKANTI BEHERA VS	B.K. NAYAK VS	CHANDRABHAGA MARINE /5 /2020) //
78	ABLAPL/0008638/2020	STATE OF ORISSA KARAN DAS VS	RAJIB LOCHAN PATNAIK VS	JALESWAR /220 /2020) //
79	ABLAPL/0008639/2020	STATE OF ODISHA GANADHIP NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /157 /2020) //

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80	ABLAPL/0008640/2020	JAYANTA KUMAR NAYAK @ JAYANTA NAYAK VS STATE OF ODISHA	RAMBEET PATTANAYAK VS	KONARK /91 /2020 () //
81	ABLAPL/0008641/2020	BARSA PATRA @ SARADA VS STATE OF ORISSA	SUBRATA PANDA VS	PURI SADAR /147 /2019 () //
82	ABLAPL/0008642/2020	PAHALI BEHERA VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /143 /2020 () //
83	ABLAPL/0008643/2020	SIVARAM MISHRA VS STATE OF ODISHA(VIG.)	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /9 /2020 () //
84	ABLAPL/0008644/2020	SANJAY KUMAR PARIDA @ SANJAY PARIDA VS STATE OF ORISSA	B.K. NAYAK VS	GOP /173 /2020 () //
85	ABLAPL/0008645/2020	SABITA SETHI VS STATE OF ODISHA	MAHIMA NANDA SWAIN VS	TIHIDI /231 /2020 () //
86	ABLAPL/0008646/2020	MANJULATA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /157 /2020 () //
87	ABLAPL/0008647/2020	SK. ZAVED @ JAWED KHAN VS STATE OF ODISHA	MAHIMA NANDA SWAIN VS	BHADRAK TOWN /150 /2020 () //
88	ABLAPL/0008648/2020	NILAKANTHA BADHEI VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	KAMARDA /79 /2020 () //
89	ABLAPL/0008649/2020	ARJUNA BISOI VS STATE OF ODISHA	ANIRUDHA DAS VS	KUMBHARAPARA /100 /2020 () //
90	ABLAPL/0008650/2020	PALLAV KUMAR SINGH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /78 /2019 () //
91	ABLAPL/0008651/2020	KABITA MOHANTA	PRANAB KUMAR SAMANTARAY	KARANJIA /78 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
92	ABLAPL/0008652/2020	STATE OF ODISHA SWEETY SHARMA	PRANAB KUMAR SAMANTRAY	// BARBIL /90 /2020
		VS	VS	()
93	ABLAPL/0008653/2020	STATE OF ODISHA KANHU MARANDI	SURYAKANTA DWIBEDI	// BETNOTI /164 /2020
		VS	VS	()
94	ABLAPL/0008654/2020	STATE OF ORISSA ANIMA SAHOO @ HARA DEI	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()
95	ABLAPL/0008655/2020	STATE OF ODISHA BHAKTA BABU @ BHAKTA BHUSHAN BARIKBISWAJIT PASAYAT		// DHAULI PS /109 /2020
		VS	VS	()
96	ABLAPL/0008656/2020	STATE OF ODISHA DIPTIMAYEE MOHANTY	BHABANI SAMAL	// NAYAPALLI P.S. /226 /2020
		VS	VS	()
97	ABLAPL/0008657/2020	STATE OF ODISHA LAKI MAJHI	SATYANARAYAN MISHRA	// JUNAGARH /15 /2020
		VS	VS	J.M.F.C.,JUNAGARH(Kalahandi)
98	ABLAPL/0008658/2020	STATE OF ODISHA NARENDRA KUMAR NAYAK	TAPAS KUMAR ACHARYA	CT/0000014/2020 CHATRAPUR /193 /2020
		VS	VS	()
99	ABLAPL/0008659/2020	STATE OF ODISHA JAHAR KHAN @ SHAIK JAHAR	H.N. MOHAPATRA	// KAKATAPUR /19 /2020
		VS	VS	()
100	ABLAPL/0008660/2020	STATE OF ODISHA SAGAR KUMAR JENA	SATYANARAYAN MISHRA	// BASUDEVPUR /176 /2020
		VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak *)
101	ABLAPL/0008661/2020	STATE OF ODISHA SUBAS @ SUBASH NAYAK	DIBYA JYOTI SAHOO	GR/0000310/2020 KENDRAPARA /142 /2020
		VS	VS	()
102	ABLAPL/0008662/2020	STATE OF ODISHA GHANSHYAM SAMAL	MANAS KUMAR CHAND	// / /0
		VS	VS	()

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		STATE OF ODISHA		
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ORISSA HIGH COURT

MISC CASES FILED on :30/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	39/2020 TRPCRL/39/2020	LABATI DURGA PRASAD ACHARY@DURGA PRASAD ACHARYA	ANANTA DASH
2	428/2020 CMP/432/2020	CHAMPAKALATA JENA-MP	L.MISHRA
3	806/2020 CRLA/193/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
4	807/2020 CRLA/255/2020	CHINNI TRINATH-MP	ASHOK DAS
5	839/2020 MACA/320/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	MAHESH SINHA
6	923/2020 WA/25/2020	KADAMBINI SIAL-MP	PRABIR KUMAR RAY
7	8423/2020 WP(C)/12434/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
8	8424/2020 WP(C)/13756/2019	MC OF JAYANTI PATNAIK GIRLS HIGH SCHOOL,BARIGOCHA	MAHESH NARAYAN RATH
9	8426/2020 WP(C)/12475/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
10	8427/2020 WP(C)/17760/2020	SHREE JAGANNATH SEQRITY SERVICE-MP	ER.NAGENDRA KUMAR MOHANTY
11	8428/2020 WP(C)/17761/2020	PRASANTA KUMAR DASH-MP	BIRAJA PRASANNA DAS
12	8429/2020 WP(C)/17762/2020	DR.V.RAJENDRA RAJU-MP	PRABIR KUMAR RAY
13	8430/2020 WP(C)/17763/2020	AMIYA KUMAR SWAIN-MP	BIRAJA PRASANNA DAS
14	8431/2020 WP(C)/17766/2020	SANJAYA MISHRA-MP	DAYANANDA MOHAPATRA
15	8432/2020 WP(C)/17767/2020	JAGANNIBASH BISWAL-MP	BIRAJA PRASANNA DAS
16	8433/2020 WP(C)/17768/2020	PRASANTA KUMAR DASH-MP	BIRAJA PRASANNA DAS
17	8434/2020 WP(C)/10461/2020	PRADEEP KUMAR SAHU-MP	JANMEJAYA RAY
18	8435/2020 WP(C)/17770/2020	JYOTIRANJAN MOHANTY-MP	LAXMI NARAYAN PATEL
19	8436/2020 WP(C)/17771/2020	BATAKRUSHNA BEHERA-MP	BIRAJA PRASANNA DAS
20	8437/2020 WP(C)/17772/2020	GAYACHAND BEHERA-MP	BIRAJA PRASANNA DAS
21	8438/2020 WP(C)/12879/2020	DUSMANT MALLICK-MP	TUSAR KUMAR MISHRA
22	8439/2020 WP(C)/17773/2020	MADHUCHHANDA JENA-MP	MANOJ KUMAR PATI
23	8440/2020 WP(C)/12475/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
24	8441/2020 WP(C)/17748/2020	SUDARSAN SAHU-MP	Abhishek Dash
25	8442/2020 WP(C)/10461/2020	PRADEEP KUMAR SAHU-MP	JANMEJAYA RAY
26	8443/2020	LAXMI BEHERA-MP	

27	WP(C)/17749/2020 8445/2020	NILANCHAL SAHU-MP	TRILOCHAN NANDA
28	WP(C)/17753/2020 8446/2020	ASOKA KUMAR NANDA-MP	PITAMBAR ACHARYA
29	WP(C)/17671/2020 8447/2020	AMARENDRA KUMAR RATH-MP	MOHENDRA KUMAR MOHAPATRO
30	WP(C)/17775/2020 8448/2020	M/S LIFELINE MULTI VENTURES PVT. LTD. KHURDA-MP	JAYDEEP PAL
31	WP(C)/17776/2020 8449/2020	BASANT KUMAR SAHOO-MP	BIBHU PRASAD DAS
32	WP(C)/17777/2020 8451/2020	BIJAYA KUMAR RAGADA-MP	H.K.MUND
33	WP(C)/9095/2020 8452/2020	BIJAYA KUMAR RAGADA-MP	
34	WP(C)/9095/2020 8454/2020	M/S.ORISSA STEVEDORES LTD.-MP	KAJAL SAHOO
35	WP(C)/16144/2020 8455/2020	GATI BEHERA-MP	DAYANANDA MOHAPATRA
36	WP(C)/17787/2020 8456/2020	PRAVAKAR BARIK-MP	SANJIB SWAIN
37	WP(C)/17788/2020 8457/2020	SHREE SHYAM SUNDAR RICE MILL-MP	DAYANANDA MOHAPATRA
38	WP(C)/7347/2020 8458/2020	SUKANTI SAHOO-MP	SIDHARTHA DAS
39	WP(C)/17789/2020 8459/2020	GOURANG CH. DASH-MP	RAMDAS ACHARY
40	WP(C)/17791/2020 8461/2020	MAUSAM SAHOO-MP	Abhishek Dash
41	WP(C)/17785/2020 8462/2020	TUSHAR MOHANTY-MP	LALIT KUMAR MAHARANA
42	WP(C)/17790/2020 8463/2020	NARASINGH SWAIN-MP	M/S.SASWAT DAS
43	WP(C)/2000/2020 8464/2020	BHUBANESWAR ENGINEERING COLLEGE (BEC)-MP	PRADEEP KUMAR MOHAPATRA
44	WP(C)/17793/2020 662/2020	BIBHUTI BHUSAN BEHERA-MP	
45	ABLAPL/6666/2020 663/2020	GAYADHAR JENA-MP	
46	ABLAPL/7376/2020 8453/2020	DAYANIDHI SWAIN-MP	
	WP(C)/27868/2019		